

Statement

Steps taken to check thefts and pilferages of imported goods meant for Nepal :

- (i) A pilot Scheme has been introduced between Howrah-Barauni Junction-Raxaul where loading and unloading of goods meant for Nepal is closely supervised.
- (ii) Trains carrying goods meant for Nepal are escorted by the Railway Protection Force in vulnerable sections.
- (iii) Joint checking by Commercial staff and Railway Protection Force personnel are conducted at Howrah and Barauni Junction.
- (iv) Crime Intelligence staff of Railways and Central Crime Bureau of Railway Board are deployed to collect intelligence with a view to tracking down criminals.
- (v) Close co-ordination between Railway Protection Force and Government Railway Police and Excise & Customs officers are maintained to deal with the crime effectively and to effect red-handed arrests of the culprits.
- (vi) A meeting of the officers of the Railway Protection Force and Customs & Excise is being held in Railway Board to review the existing preventive measures and to devise further ways and means to eliminate such complaints.

Export of Railway Coaches to Nigeria

2717. SHRI T. S. LAKSHMANAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Integral Coach Factory has received any order from Nigeria for the supply of Railway Coaches ;

(b) if so, the value of the order and the number of coaches ordered ; and

(c) when the order is likely to be completed ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No.

(b) and (c). Do not arise.

Assistance to States for damages due to Floods

2718. SHRI N. E. HORO : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the assessment of damage due to floods in 1970 and the assistance which has been provided by the Central Government to the states ; and

(b) the steps taken by Government to check damage on account of such calamities in future ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) A Statement showing the total damages as reported by the States on account of floods during 1970 is attached (Appendix).

The Central Government gives financial assistance to the State Governments taking into account the recommendations made by the Central Teams deputed to the States to make an assessment of the flood damage and the extent of relief measures. The following financial assistance has been sanctioned by the Centre so far to the State Governments in 1970-71 towards flood relief expenditure :

	(Rs. in crores)
1. Andhra Pradesh	5.10*
2. Assam	5.75**
3. Bihar	2.35**
4. Gujarat	2.80†
5. Kerala	2.20
6. Rajasthan	1.50
7. Uttar Pradesh	4.50††
8. West Bengal	18.91††

*Besides this, a sum of Rs. 7.50 crores was released towards spillover expenditure on cyclone relief measures.

**Includes drought relief expenditure also

†Includes earthquake relief measures also

††In addition, the Department of Agriculture have released Rs. 5 crores each to West Bengal and Uttar Pradesh as short-term loan for purchase of seeds, fertilizers etc.

Note : The figures above are those sanctioned during 1970-71 including the arrears of assistance for earlier years.

In addition to the financial aid as above, the Central Government also rendered assistance by providing army personnel, aircraft, army boats, etc. for relief and rescue operations at the request of the State Governments.

(b) Measures such as construction of embankments, raising and strengthening of existing embankments, construction of drainage channels, river training works, town protection works and reservoirs with storage for floods moderation have been undertaken in the various States for reducing the damage caused by floods. The works carried out up to March, 1971 include construction of 7063 km of embankments, 9377 km of drainage channels, 191 town protection schemes and raising 4585 villages with an outlay of Rs. 126 crores. These have benefited 61 lakh ha. These measures are being continued. Comprehensive Plans for flood control are also being prepared by the State Governments.

Statement

Name of the State	Total damages on account of floods during 1970
	(Rs. in lakhs)
Andhra Pradesh	1237.3
Assam	1042.9
Bihar	1507.7
Gujarat	6930.9
Haryana	1.0
Himachal Pradesh	0.2
Kerala	278.9
Madhya Pradesh	155.7
Maharashtra	95.0
Mysore	128.4
Orissa	1335.6
Punjab	35.2

Tamil Nadu	9.4
Uttar Pradesh	6908.0
West Bengal	8699.4
Manipur	13.9
Tripura	2.5
Total	28682.0

Take over of Ticket-collection job now given on contract at Tektar Halt (North-Eastern Railway)

2719. SHRI BHOGENDRA JHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether at Tektar Halt between Muhammedpur and Kamtaul stations on the North Eastern Railway, the job of Ticket collection is still given on contract ; and

(b) if so, whether it is proposed to take over the ticket collection job directly by the Railways ; if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Tektar Halt is worked by a Halt Agent and ticket collection is one of the duties of the Halt Agent. It is not proposed to take over the ticket collection work by the Railway as train halts are generally worked by Halt Agents.

Indian Technical know-how provided to Foreign Countries

2720. SHRI YAMUNA PRASAD MANDAL : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether some foreign countries have approached the Government of India technical know-how ;

(b) if so, the names of such countries which have approached during the last three years ; and